

ITEM NO.1501

COURT NO.4

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1254/2024

STATE OF MADHYA PRADESH

Appellant(s)

VERSUS

SHYAMLAL & ORS.

Respondent(s)

Date : 20-03-2025 This appeal was called on for pronouncement
of judgment today.

For Appellant(s) :

Mr. Padmesh Mishra, Adv.
Mr. Pashupathi Nath Razdan, AOR
Ms. Maitreyee Jagat Joshi, Adv.
Mr. Astik Gupta, Adv.
Ms. Akanksha Tomar, Adv.

For Respondent(s) :

Mrs. Yugandhara Pawar Jha, AOR

Hon'ble Mr. Justice Abhay S.Oka pronounced the
Reportable judgment of the Bench comprising His Lordship,
Hon'ble Mr. Justice Ahsanuddin Amanullah and Hon'ble
Mr. Justice Augustine George Masih.

The appeal is dismissed in terms of the signed
Reportable judgment.

Pending application also stands disposed of.

(Anita Malhotra)

AR-CUM-PS

(Signed Reportable judgment is placed on the file.)

(AVGV RAMU)

Court Master